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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 512/97

Date of Order: 6.5.97.

Between:

~~Or~~

Kanneganti Devakidevi.

.. Applicant.

and

1. The Director of Postal Services,
O/o the Postmaster General,
Vijayawada.2.
2. The Superintendent of Post Offices,
Machilipatnam Division,
Machilipatnam-1.
3. The Postmaster, H.S.G.I
Headpost Office, Machilipatnam-1.

.. Respondents.

For the Applicant: Mr. P.Rathaiah, Advocate.

For the Respondents: Mr.V.Vinoth Kumar, Adml.CGSC.

CORAM:

THE HON'BLE MR.H.RAJENDRA PRASAD : MEMBER(ADMN)

The Tribunal made the following Order:-

Heard Sri P.Rathaiah for the applicant and
Sri Vinodkumar for the respondents.

Sri Rathaiah desires to withdrawn this O.A.
Same is permitted. The OA is dismissed and withdrawn.

J. Srinivas
7-5-97
Deputy Registrar(J)CC

O.A.512/97.

To

1. The Director of Postal Services,
O/o the Postmaster General, Vijayawada-2.
2. The Superintendent of Post Offices,
Machilipatnam Division,
Machilipatnam-1.
3. The Postmaster, H.S.G.I Headpost Office,
Machilipatnam-1.
4. One copy to Mr. P.Rathaiah, Advocate, CAT.Hyd.
5. One copy to Mr.V.Vinod Kumar, Addl.CGSC. CAT.Hyd.
6. One spare copy.

pvm.

app
9/6/97

T COURT

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE
VICE-CHAIRMAN

and

THE HON'BLE MR. H. RAJENDRA PRASAD: M(A)

Dated: 6-5-1997

ORDER/JUDGMENT

M.A./R.A./C.A.No.

in

C.A.No.

512/97

T.A.No.

(w.p.)

Admitted and Interim directions
Issued.

Allowed

Disposed of with directions

Dismissed.

Dismissed as withdrawn

Dismissed for default.

Ordered/Rejected.

No order as to costs.

pvm

केन्द्रीय प्रशासनिक अधिकरण
 Central Administrative Tribunal
 भेजना/DESPATCH
 19 MAY 1997
 HYDERABAD BENCH